

No.10

FRIDAY, 21 JULY, 2017

11 30 AM

11 30 AM

1. QUESTIONS

(1) STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos. 1B, 2, 3C, 4B and 5A for the day were orally answered.

(b) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(2) UNSTARRED QUESTIONS

Replies Laid

Replies to Questions in Unstarred list (Corrected) were laid on the Table.

12 30 PM

2. CONGRATULATORY MOTION

Shri Glenn Souza Ticlo, MLA moved the following:

“This House congratulates Shri Ramnath Kovind for being elected as 14th President of India.”

The following Members spoke on the Motion:-

- | | | |
|---|-------|----------|
| 1. Shri Glenn Souza Ticlo, MLA | | 12 31 PM |
| 2. Shri Rajesh Patnekar, MLA | | 12 34 PM |
| 3. Shri Mauvin Godinho, Minister for Panchayats | | 12 37 PM |
| 4. Shri Vijai Sardesai, Minister for
Town & Country Planning | | 12 40 PM |
| 5. Shri Michael Lobo, Dy. Speaker | | 12 45 PM |
| 6. Shri Nilesh Cabral, MLA | | 12 47 PM |
| 7. Smt. Alina Saldanha, MLA | | 12 50 PM |
| 8. Shri Manohar Azgaonkar, Minister for Sports | | 12 51 PM |
| 9. Shri Chandrakant Kavalekar, Leader of Opposition .. | | 12 56 PM |
| 10. Shri Manohar Parrikar, Chief Minister | | 12 57 PM |
| 11. Dr. Pramod Sawant, Speaker | | 12 59 PM |

The Motion was adopted unanimously.

12 59 PM

3. PAPERS LAID ON THE TABLE

(1) SHRI MANOHAR PARRIKAR, Chief Minister laid the Performance Budget 2017-18 in respect to the following Demands for Grants:

- (1) Treasury & Accounts Administration, North Goa (Demand No. 8).
- (2) Treasury & Accounts Administration, South Goa (Demand No. 9).
- (3) A2. Debt Services (Demand No. A - 2).
- (4) Commercial Taxes (Demand No. 12).
- (5) Public Grievances (Demand No. 29).
- (6) Panchayats (Demand No. 31).
- (7) Higher Education (Demand No. 35).
- (8) Goa Architecture College (Demand No. 41).
- (9) Health Services (Demand No. 48).
- (10) Craftsmen Training (Demand No. 61).
- (11) Law (Demand No. 62).
- (12) Co-operation (Demand No.71).
- (13) Electricity (Demand No. 76).

(2) SHRI MANOHAR PARRIKAR, Chief Minister laid the following Rules/Regulations/Sub-Rules/Bye-Laws.

- (1) Notification No. 7/4/98/STE-DIR/Part I/99 dated 03.08.2016 published in the Official Gazette Series-II No. 19 dated 11.08.2016.
- (2) Notification No. 186-10-2016/STE-DIR/185 dated 20.09.2016 published in the Official Gazette Series-II No. 26 dated 29.09.2016.
- (3) Notification No. 5/20/87/STE-DIR/Part-I/209 dated 27.09.2016 published in the Official Gazette Series-II No. 27 dated 06.10.2016.
- (4) Notification No. 3-252-2014/STE-DIR/Part/224 dated 04.10.2016 published in the Official Gazette Series-I No. 27 dated 06.10.2016.
- (5) Notification No. 7/4/98/STE-DIR/Part-III/234 dated 07.10.2016 published in the Official Gazette Series-II No. 29 dated 20.10.2016.
- (6) Notification/Oder No. DPSE /RBD/CRSR/2016/2753 dated 10.11.2016 published in the Official Gazette Series-II No. 32 dated 10.11.2016.
- (7) Notification No. 8/4/2017LA dated 30.06.2017 published in the Official Gazette Series-I No. 13 (Extraordinary No. 4) dated 30.06.2017.

(8) Notification No. VI/FAC-6(L-1 Part) IFB/2016//1626 dated 28.07.2016
The Goa Factories (Thirteen Amendment) Rule, 2016 published in
the Official Gazette Series-I No. 17 dated 28.07.2016.

(House adjourned for lunch at 1 00 PM and resumed its sitting at 2 30 PM)

2 30 PM

4. PRIVATE MEMBERS' RESOLUTIONS

(1) S/Shri Pratapsingh Rane, Ravi Naik, Filipe Nery Rodrigues, Subash Shirodkar, Aleixo R. Lourenco, Clafasio Dias, Dayanand R. Sopte, Antonio Fernandes, Wilfred D'sa and Smt. Jennifer Monserrate, MLAs moved the following:

“This House strongly recommends the Government to appoint additional Mamlatdars to remove the back log of Tenancy and Mundkar cases as the Government is referring the cases from the Civil Courts to the Executive Magistrate.”

The following Members spoke on the Resolution:

1. Shri Pratapsingh Rane, MLA
2. Shri Ravi Naik, MLA
3. Shri Filipe Nery Rodrigues, MLA
4. Shri Subhash Shirodkar, MLA
5. Shri Aleixo R. Lourenco, MLA
6. Shri Dayanand Sopte, MLA
7. Shri Clafasio Dias, MLA
8. Shri Luizinho Faleiro, MLA
9. Shri Churchill Alemao, MLA
10. Shri Nilesh Cabral, MLA
- 11. Shri Michael Lobo, Dy. Speaker**
- 12. Shri Chandrakant Kavalekar, Leader of Opposition**

SHRI ROHAN KHAUNTE, Minister for Revenue replied to the points raised by the Mover.

The Resolution was withdrawn by the leave of the House.

(2) Shri Aleixo R. Lourenco, MLA moved the following:

“This House unanimously resolves the Government that the new foundation stone laid for Panchayat Ghar area (plot) in front of Church near Rachol ferry at Rachol has facilities like daycare for Senior Citizens, resource room for Special Children and other facilities like Convention Hall under Tribal Schemes as the majority of population comprises of ST people.”

Shri Aleixo R. Lourenco, MLA spoke on the Resolution:

SHRI GOVIND GAUDE, Minister for Tribal Welfare replied to the points raised by the Mover.

The Resolution was withdrawn by the leave of the House.

(3) S/Shri Pratapsingh Rane, Ravi Naik, Filipe Nery Rodrigues, Subash Shirodkar, Chandrakant Kavalekar, Clafasio Dias, Dayanand Sopte, Antonio Fernandes, Wilfred D’sa and Smt. Jennifer Monserrate, MLAs moved the following:.

“This House strongly recommends the Government to have police cars stationed at important points on the highway with loudspeakers, in order to instruct the heavy traffic drivers not following the Highway Code and to allow the slow traffic to move towards the left of the road to ensure safe and smooth flow of vehicles, and thus avoiding accidents.”

The following Members spoke on the Resolution:

1. Shri Pratapsingh Rane, MLA
2. Shri Ravi Naik, MLA
3. Shri Filipe Nery Rodrigues, MLA
4. Shri Dayanand Sopte, MLA
5. Shri Antonio Fernandes, MLA
6. Shri Nilesh Cabral, MLA
7. Shri Luizinho Faleiro, MLA
8. Shri Francisco Silveira, MLA

SHRI MANOHAR PARRIKAR, Chief Minister replied to the points raised by the Mover.

The Resolution was withdrawn by the leave of the House.

(Shri Michael Lobo, Dy. Speaker in Chair at 4 05 PM)

(4) Shri Chandrakant Kavalekar, Leader of Opposition moved the following:

“This House strongly recommends the Government that pension received by retired Goan Seamen’s be increased to Rs.5000/- per month, in view of the tremendous hardships/sacrifices done by them, working in tough and dangerous situations and earning foreign exchange for the Country thus giving a boost to the economy.”

The following Members spoke on the Resolution:

- 1. Shri Chandrakant Kavalekar, Leader of Opposition**
2. Shri Filipe Nery Rodrigues, MLA
3. Shri Luizinho Faleiro, MLA
4. Shri Aleixo R. Lourenco, MLA
5. Shri Glenn Souza Ticlo, MLA
6. Shri Francisco Silveira, MLA

SHRI MANOHAR PARRIKAR, Chief Minister replied to the points raised by the Mover.

The Resolution was passed unanimously.

(5) S/Shri Pratapsingh Rane, Ravi Naik, Subash Shirodkar, Dayanand Sopte, Antonio Fernandes and Wilfred D’sa, MLAs moved the following:

“This House strongly recommends the Government to hand over the Primary Schools which are to be closed for want of sufficient number of students to private educational

Institutions who are willing to run the Schools and are able to get students.”

The following Members spoke on the Resolution:

1. Shri Dayanand Sopte, MLA
2. Shri Rajesh Patnekar, MLA

(Dr. Pramod Sawant, Speaker in Chair at 4 42 PM)

3. Shri Nilesh Cabral, MLA
4. Shri Ravi Naik, MLA

SHRI MANOHAR PARRIKAR, Chief Minister replied to the points raised by the Mover.

The Resolution was withdrawn by the leave of the House.

4 48 PM

5. GENERAL DISCUSSION ON THE BUDGET FOR THE YEAR 2017-18(LAST DAY)

The following Members took part in the Debate:

- | | | |
|---|-------|----------------|
| 1. Shri Glenn Souza Ticlo, MLA | | 4 48 PM |
| 2. Smt. Alina Saldanha, MLA | | 4 46 PM |
| 3. Shri Aleixo R. Lourenco, MLA | | 5 08 PM |
| 4. Shri Chandrakant Kavalekar, Leader of Opposition .. | | 5 21 PM |

5 29 PM

SHRI MANOHAR PARRIKAR, Chief Minister replied to the Debate.

(HOUSE ADJOURNED AT 6 03 PM TO MEET AT 11 30 AM ON MONDAY THE 24TH JULY, 2017)

**ASSEMBLY HALL
PORVORIM-GOA
21 JULY, 2017**

**N. B. SUBHEDAR
SECRETARY**